OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA): Sir, I make a statement regarding Status of implementation of recommendations/observations contained in the Twenty-ninth Report of the Department-related Parliamentary Standing Committee on Agriculture on *"Impact of Chemical Fertilizers and Pesticides on Agriculture and Allied Sectors in the country"* pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers Welfare.

MOTION FOR EXTENDING THE TENURE OF COMMITTEE ON WELFARE OF OBCs

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIJAY GOEL): Sir, I move the following Motion:–

> "That this House concurs in the recommendation of the Lok Sabha to suspend the para 3 of the Motion adopted by Lok Sabha on 22.07.2014 and to extend the tenure of present members of Rajya Sabha on the Committee on Welfare of Other Backward Classes (2018-19) upto the last day of the tenure of the present Lok Sabha, as adopted by Lok Sabha at its sitting held on 20.12.2018."

The question was put and the motion was adopted.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Hon. Members, women Members of the House have given notice and also met me and they made a request in the House also that they may be permitted to raise the issue of lack of proper representation of women in Parliament. I would like to remind all the Members, including the hon. women Members, that this House has already approved the legislation and it has to be done by the other House. This is the fact of the matter. I have to place it on record. Secondly, if Members want to make a submission, I would urge upon every one of you to make out your case. The moment it becomes political, the purpose is lost. This is what is happening for years together. Keep that in mind. You are free. I have decided to take that up as the first issue today in the Zero Hour. We will start with Shrimati Jaya Bachchan. I will give each Member two minutes. ...(*Interruptions*)...

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, the Central Government is not acting ...(*Interruptions*)... Sir,... ...(*Interruptions*)...

MR. CHAIRMAN: Mr. Navaneethakrishnan, please sit down. ....(*Interruptions*)...

K. K. RAGESH (Kerala): Sir, I wish to raise the issue of Sabarimala. ...(*Interruptions*)... Sir, kindly permit me. ...(*Interruptions*)...

MR. CHAIRMAN: No. I am not allowing. ...(*Interruptions*)... I have not allowed. ...(*Interruptions*)... I will not permit you afterwards also. Please sit down. ...(*Interruptions*)... This is not the way. ...(*Interruptions*)... You are doing like this everyday. ...(*Interruptions*)...

SHRI K. K. RAGESH: Sir, this is an important issue. ...(*Interruptions*)...

MR. CHAIRMAN: I will not allow. You do whatever you want to do. ...(*Interruptions*)... This has become a practice for you. ...(*Interruptions*)... You should go through the rules. ...(*Interruptions*)... I know what to do and how to do. ...(*Interruptions*)... The Chair knows how to run the House. ...(*Interruptions*)... Five-six people stand up everyday. What can I do? ...(*Interruptions*)... I am not Dasavatara and appear before everybody. ...(*Interruptions*)... Mr. Navaneethakrishnan, what do you want to say? ...(*Interruptions*)...

SHRI A. NAVANEETHAKRISHNAN: Sir, Mekedatu issue has become life and death for the people of Tamil Nadu. Now, the Central Government must withdraw the permission granted for preparing a DPR to construct the dam at Mekedatu. The Central Government is not acting in spite of our repeated requests. So, we urge the Central Government to withdraw the order. Since Government of India is not acceding to our request, we are staging a walkout. They are not considering our demand. This is against the orders of the Supreme Court. So, we are walking out.

(At this stage some hon. Members left the Chamber)

MR. CHAIRMAN: This is the proper way. ...(*Interruptions*)... In Parliament, normally, either you talk-out or walkout, but don't have breakout; otherwise, democracy will be all out. That is my appeal to all of you. ...(*Interruptions*)...

SHRI T. K. RANGARAJAN (Tamil Nadu): Mr. Chairman, Sir, I have also given notice. ...(*Interruptions*)...

MR. CHAIRMAN: I have not admitted notice under Rule 267. I will be taking this up under other rules. ...(*Interruptions*)... Please sit down. ...(*Interruptions*)...

SHRI T. K. RANGARAJAN: Sir, the point is this. ...(*Interruptions*)...

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Chairman, Sir, I wish to make a point. ...(*Interruptions*)...

MR. CHAIRMAN: I have called Smt. Jaya Bachchan. ...(*Interruptions*)... Women's reservation is a very important issue. ...(*Interruptions*)... Every party will get an opportunity to speak.

SHRI TIRUCHI SIVA: Sir, I wish to make only a small point. ...(*Interruptions*)...
MR. CHAIRMAN: Okay. Mr. Siva. ...(*Interruptions*)...

SHRI TIRUCHI SIVA: Sir, my point is with regard to construction of dam across river Kaveri at Mekedatu. There is an agitation going on in Tamil Nadu and the people are very much disturbed. We have been urging the Government, again and again, to withdraw the order given to the Government of Karnataka to go ahead with DPR. It has created all the confusion.

So, we have been urging the Government of India, repeatedly, to kindly revoke the order given for preparing the DPR. But, the Government is not responding. So, as a mark of protest, I am walking out. Thank you.

(At this stage, the hon. Member left the Chamber)

SHRI T. K. RANGARAJAN: Sir, we are also associating ourselves with the hon. Member. We are also walking out. ...(*Interruptions*)...

SHRI D. RAJA (Tamil Nadu): Sir, we are also associating ourselves with Shri Siva and staging a walkout. ...(*Interruptions*)...

(At this stage some hon. Members left the Chamber)

SHRI ELAMARAM KAREEM (Kerala): Sir, I wish to raise the issue of Sabarimala. ...(*Interruptions*)...

SHRI K. K. RAGESH: Sir, it is an important issue. ...(*Interruptions*)...

MR. CHAIRMAN: Please, I have not allowed it. Please sit down. ...(*Interruptions*)...

SHRI ELAMARAM KAREEM: Sir, we are also walking out in protest. ...(*Interruptions*)...

MR. CHAIRMAN: Okay. Thank you. ...(*Interruptions*)... What is this? ...(*Interruptions*)... So, you don't want women's issues to be discussed! ...(*Interruptions*)... I have called Shrimati Jaya Bachchan. ...(*Interruptions*)... Nothing is going on record. ...(*Interruptions*)... Nothing is going on record. ...(*Interruptions*)... I will not allow this kind of tendency. ...(*Interruptions*)...

SHRI D. RAJA: *

SHRI T.K. RANGARAJAN: *

SHRI BINOY VISWAM (Kerala): *

---

* Not recorded.

SHRI ELAMARAM KAREEM: Sir, we are walking out. ...(*Interruptions*)...

SHRI K. K. RAGESH: Sir, we are walking out. ...(*Interruptions*)...

(At this stage some hon. Members left the Chamber)

MR. CHAIRMAN: You do whatever you want. ...(*Interruptions*)... If you want to do everything without following the rules, what can I do? ...(*Interruptions*)... You have given notice. I said that I am allowing it under different rule. ...(*Interruptions*)... Everybody wants to say something and then creates a scene. ...(*Interruptions*)... Now, Shrimati Jaya Bachchan. You will get two minutes. Keep it in mind. Each party will get two minutes. The women Members decide among themselves.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, you have taken one minute of mine.

MR. CHAIRMAN: No, no. I am giving you two minutes from now on.

Lack of representation of women in Parliament

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, a lot of people who have been talking about pro-women Bill, atrocities on women, etc., standing here with placards, left the House when we are discussing the issue of reservation for women.

Sir, the first and the most important thing for me is to clarify the stand of my party. There is an unnecessary rumour going on that we are against the Women's Reservation Bill. We are not against the Bill; we are for reservation. But, we have made certain recommendations. The Women Reservation Bill, in its present form, would only benefit rich and urban, and not poor and rural women. A provision of sub-reservation for Other Backward Classes and Dalit women should be added to the Bill with 33 per cent reservation for them. Our party supports the idea of bringing greater representation of women through the Bill. But, the right to choose and decide the candidates and their seats should remain with the party and the Election Commission cannot have a say in this regard. This is the stand of my party. So, I have clarified that.

Sir, the Bill, in its present form, is cosmetic. कहने को तो बहुत अच्छा लग रहा है कि women reservation के लिए हम लोग, पता नहीं, मैं जब से पार्लियामेंट में आई हूं, तब से सुन रही हूं कि Women's Reservation Bill आ रहा है। मेरे सामने मुझे याद है कि जब बहुत सी women Members ने हाथ पकड़कर एक लम्बी चेन बनाई थी। उसमें मैंने तो किसी का हाथ नहीं पकड़ा था, क्योंकि हमें उसके बाद कहा गया कि your party is against the Bill. Sir, we are not against the Bill. ...(*Interruptions*)...

MR. CHAIRMAN: Please continue. You have clarified that your party is not against the Bill. That's fine.

SHRIMATI JAYA BACHCHAN: Not at all, Sir. In fact, we have already given immense reservation and immense importance to women. And, in times to come, you will see more representation of women in both the Houses from my party. ...(*Interruptions*)...

MR. CHAIRMAN: Very good. Ram Gopalji is hearing it. ...(*Interruptions*)...

SHRIMATI JAYA BACHCHAN: This is an assurance which had been given by the leader of my party about two years back in a public rally in Lucknow. It was a request that was made by me and he accepted that. राम गोपाल जी ने देख कर smile किया। ...(*Interruptions*)... Sir, I have two more points, but I will refrain myself and will respect other women Members who would also like to speak on this issue.

MR. CHAIRMAN: Thank you very much. Now, Shrimati Vandana Chavan – hon. Member not present. Shrimati Thota Seetharama Lakshmi. ...(*Interruptions*)... Please, please. When the women are speaking, men are supposed to cooperate. ...(*Interruptions*)...

SHRIMATI THOTA SEETHARAMA LAKSHMI (Andhra Pradesh):* Hon'ble Chairman Sir, Namaskar. We support the Women's Reservation Bill. Telugu Desam Party supports this Bill because the party acknowledges the importance of women's progress across all fields. This Bill was pending since long time in Rajya Sabha. Telugu Desam Party will definitely support this Bill. We encourage for the passing of this Bill because we feel that there is a need for women to participate and lead in all the sectors. We desire that the Bill be passed and we will support this Bill.

MR. CHAIRMAN: Let me translate it for you. On behalf of the Telugu Desam Party, she is saying that her party is supporting it fully. She is appealing to all to pass the Bill. That is their stand. Now, Shrimati Shanta Chhetri.

SHRIMATI SHANTA CHHETRI (West Bengal): Mr. Chairman, Sir, I would like to draw the kind attention of this august House to the issue of women reservation. I am happy to inform you that 35 per cent of Members from Trinamool Congress in Lok Sabha are women. In the year 2014 General Elections to Lok Sabha, Trinamool Congress gave 35 per cent tickets to women. In this august House, I would like to say that the BJP should talk about women empowerment as they had given only 9 per cent tickets to women.

---

* English translation of the original speech delivered Telugu.

Sir, I am also happy to inform you that 50 per cent of local body seats, in Bengal, are already reserved for women. So, the Trinamool Congress has already taken care of women reservation in the State of West Bengal. So, what West Bengal thinks today, let India think of it tomorrow.

Sir, my party, the Trinamool Congress, is the only party in India that has already implemented practically the women reservation even before the Bill is passed. There is only one elected woman Chief Minister in India, and she is Ms. Mamata Banerjee.

MR. CHAIRMAN: Good. Now, Shrimati Jharna Das Baidya.

श्रीमती झरना दास बैद्य (त्रिपुरा)ः सर, मेम्बर ऑफ पार्लियामेंट, श्रीमती जया बच्चन जी ने नोटिस दिया, मैंने भी नोटिस दिया है रूल 267 के तहत। Women's Reservation Bill माचर्, 2010 में इस हाउस में पास हुआ था, लेकिन 2010 से लेकर आज हम लोग 2019 में आ गए। उसका क्या हुआ, वह हमें आज भी मालूम नहीं है। इसके लिए बहुत सारी रैलीज़ की गईं, हम लोग इसको लेकर मिनिस्टर के साथ भी बैठे हैं, कहा जाता है कि आ रहा है, आ रहा है, लेकिन वह कब आएगा, यह तो हम लोगों को मालूम नहीं है।

सभापति महोदय, हम लोग यह चाहते हैं। आप देखिए कि इस हाउस में जितने भी मेंबर्स हैं, उनमें only 12.2 per cent महिला मेंबर्स हैं और बाकी सभी मेल मेंबर्स हैं। लोक सभा में भी 11.5 per cent महिला मेंबर्स हैं और बाकी सभी मेल मेंबर्स हैं, 543 में only 11.5 per cent हैं। सर, मैं जानना चाहती हूँ कि ऐसा क्यों है? हम लोग भी पंचायत से लेकर असेंबली और असेंबली से लेकर पार्लियामेंट तक को represent करते हैं, तो हम लोगों में खामियां कहां हैं? महिला क्यों नहीं आ सकती, क्यों नहीं बोल सकती? इस कारण से रिज़र्वेशन जरूरी है। बिना रिज़र्वेशन के महिलाओं को सीट्स नहीं देंगे। महिलाओं को लोक सभा में टिकट भी नहीं मिलता है। राज्य सभा में तो पार्टी सेलेक्ट करती है, उसके बाद इलेक्शन होता है, लेकिन लोक सभा में टिकट नहीं मिलता है और not only लोक सभा, बल्कि municipal corporation में भी ऐसा ही होता है। असेम्बलीज़ में तो छोड़िए, वहां अगर 200 सीट्स होती हैं, तो 3, 4 या 5 महिला एमएलएज़ होती हैं। सर, ऐसा क्यों है? हम लोग इस हाउस में इसकी मांग करते हैं। यह इस हाउस में तो पास हुआ था, लेकिन लोक सभा में पास नहीं हुआ, बल्कि लाया भी नहीं गया। कहते हैं कि different political parties oppose करती हैं, यह cause है। अभी तो बीजेपी की इतनी absolute majority है। इलेक्शन पीरियड में महिला वोट्स के लिए इतना बोला गया। ...**(व्यवधान)**...

श्री सभापतिः इसमें पोलिटिक्स लाने से विषय ही खत्म हो जाएगा, यह आपको मालूम है। ...**(व्यवधान)**...

श्रीमती झरना दास बैद्यः इसे इलेक्शन पीरियड में इतना बोला गया। ...**(व्यवधान)**... बेटी बचाओ, बेटी पढ़ाओ है, तो पहले महिला रिज़र्वेशन बिल आना चाहिए। ...**(व्यवधान)**...

MR. CHAIRMAN: Thank you. Now, Shrimati Vijila Sathyananth.

श्रीमती झरना दास बैद्यः महिला रिज़र्वेशन पहले होना चाहिए। अभी वह नहीं है। ...**(व्यवधान)**...

MR. CHAIRMAN: If you want to criticise each other and want to kill the issue, the choice is yours. ...(*Interruptions*).. Everybody has been in the Government. The country knows that everybody can form the Government. This party is in Government, that party was in Government, all of us are there; so, please....(*Interruptions*).. Now, Shrimati Vijila Sathyananth.

SHRI K. K. RAGESH (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Mr. Chairman, Sir, I thank you for providing me this opportunity. I pour from the bottom of my heart that the greatest woman leader of the century and icon of the Indian politics, the iron lady of India, should be recognised as the greatest leader. So, first, we want that the Central Government should posthumously confer India's highest civilian award, the Bharat Ratna on our greatest leader, Dr. Puratchi Thalaivi Amma. I want that recognition should be given to the greatest leader of the century who was an incomparable leader of the world. This has to be recognised by the Central Government. This is my first and the foremost demand.

MR. CHAIRMAN: Right.

SHRIMATI VIJILA SATHYANANTH: This would be the justification or first recognition to the great leader, a woman leader of the country.

The second point that I want to raise is that the Women's Reservation Bill has to be passed because about 50 per cent of the voters are women. We are equal or more than male voters. Women voters come in flock to vote and bring a new change or revolution in every democratic country. So, equal representation has to be given to women leaders. Equal representation to women should be given in Assemblies and also in local bodies. Many of the States have not recognised this yet. But in my State, Amma gave more than 50 per cent reservation to women in local bodies, Assemblies, and also in all party positions and in Parliament. In all the party positions in my AIADMK Party, there is more than 33 per cent reservation for women. So, I would urge the Central Government, 'Bring the Women's Reservation Bill now.' It is the right time. About nine years have passed since the Bill was passed in Rajya Sabha. But, now, you have to bring this Bill in the Lok Sabha and also to pass it because you have enormous majority there. Pass it in the Lok Sabha. Women should be given equal representation, not just 33 per cent. We are asking for equal representation.

MR. CHAIRMAN: Thank you.

SHRIMATI VIJILA SATHYANANTH: So, this has to be passed, and I urge the Central Government that first recognize a greatest woman leader of this century. Dr. Puratchi Thalaivi Amma should be conferred Bharat Ratna.

MR. CHAIRMAN: You are repeating the same thing.

SHRIMATI VIJILA SATHYANANTH: And then all the women representatives should have equal representation. Thank you.

MR. CHAIRMAN: Thank you very much. You have said it very effectively. Shrimati Sonal Mansingh.

DR. SONAL MANSINGH (Nominated): Hon. Chairman, Sir, I have very short points.

I feel the provisions in the format of the Bill, as it is, may create unnecessary misunderstandings, animosity and tension among the male aspirants. The rotational provision and a few other points deserve more attention and detailing.

My second point is, more women in both Houses will enhance grace, wisdom and harmony.

Sir, my third point is, a very short point, anyhow, when the Bills are passed in both Houses, they should not come as hands down from the male Members of any Party. It should be done with a lot of grace and "देर आए, दुरुस्त आए" should be the feeling. Thank you, Sir.

MR. CHAIRMAN: Thank you. Now Shrimati Kanimozhi.

SHRIMATI KANIMOZHI (Tamil Nadu): Thank you, Sir. I would first like to thank you for giving us an opportunity to discuss this because the Government has not brought this Bill even in the List of Business, you, at least, allowed us to discuss this Bill here. This is a very, very curious Bill and a very peculiar Bill because the right, the left and the centre support it. But, still, the Bill has not been passed for more than nine years.

Sir, it is very unfair. When we look around — we don't have to go into the statistics — we can count the number of women in both the Houses. It is really sad that women have to bear with the decisions. I mean, throughout their life, in every sphere and phase of life, they have to put up with what men make decisions for them. Even in Parliament, in the Legislative Assemblies, we pass Bills, we make laws, we amend laws and only men are making decisions for women. I think, it is absolutely unfair because our voices are not heard, our viewpoints are not heard.

[Shrimati Kanimozhi]

How can you pass a Bill or bring a law into this country without the voices of the women being heard? We have been doing this, and I think, this has to change. I request the Government to do something in this regard. It is there in their Election Manifesto. It is a promise which they have given to the nation and we are all there with them to support them to bring this Bill. We, the DMK, have been consistently — our leader, Dr. Kalaignar, and our present leader, Mr. M. K. Stalin — supporting this Bill and we have written to the Government many times to bring this Bill and to pass it in the Parliament. We are with you. We support this Bill, and, I think, it is very, very important. We see what is happening in Sabarimala. I mean, there is so much discrimination against women in this country. So, to address that, I think, our voices should be heard and laws cannot be made without women. Thank you, Sir.

MR. CHAIRMAN: Thank you very much. Shrimati Viplove Thakur. Their three Members have asked, but since she is the senior-most Member, I thought I call her.

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): सभापति जी, आपका बहुत-बहुत धन्यवाद कि आपने इस विषय को ज़ीरो ऑवर में स्वीकार किया। यह हम महिलाओं की एक बहुत बड़ी डिमांड है और एक बहुत बड़ी इच्छा भी है। हम चाहते हैं कि हम पुरुषों के साथ कंधे से कंधा मिलाकर चलें, लेकिन जब तक हम महिलाओं को 33 परसेंट रिज़र्वेशन नहीं मिलेगा, तब तक यह संभव नहीं है। आज हम अपने लीडर, राजीव गांधी जी को याद करते हैं, जिन्होंने Local Self Governments में 33 परसेंट रिज़र्वेशन की व्यवस्था की और कई स्टेट्स ने उसको 50 परसेंट भी कर दिया। आज गांव की म्युनिसिपल कम्युनिटीज़ की जो उन्नति हो रही है और उनकी जो भागीदारी है, उसमें उनका बहुत बड़ा योगदान है। आज अगर हम विमेन एम्पावरमेंट की बात करते हैं और विमेन को हक़ देने की बात करते हैं और जो कई ऐसे बिल्स लाए जा रहे हैं, जिनमें एक पार्टिकुलर वुमन को हक़ देने की बात है, तो हम उसके पक्ष में हैं, लेकिन हमें सभी विमेन के हक़ को देखना होगा। उनमें तब तक एम्पावरमेंट नहीं आ सकती, जब तक वे डिसीजन मेंकिग में नहीं आतीं, उनको डिसीज़ंस लेने का हक़ नहीं मिलता और उनको लॉ बनाने का हक़ नहीं मिलता। अभी कानीमोझी जी ने भी कहा है कि यह मेनिफेस्टो में था। जब बीजेपी ने मेनिफ़ेस्टो दिया कि हम इतना रिज़र्वेशन लाएंगे तो मैं कहती हूं कि यह लाना चाहिए, तभी इस भारत का विकास आगे हो सकता है। उसमें विमेन एम्पॉवरमेंट सही मायनों में आगे आ सकती है। मेरा आप लोगों से यही अनुरोध है कि यह हाउस पास कर चुका है, अब लोक सभा भी इसको पास करे जिससे भारतीय नारी कंधे से कंधा मिलाकर चल सके और हीन-भाव खत्म हो सके, इसी के साथ मैं आपका धन्यवाद करती हूं।

श्रीमती कहकशां परवीन (बिहार): सभापति महोदय, मैं आपका और अपनी पार्टी के नेता का शुक्रिया अदा करना चाहती हूं। आज कोई महिला दिवस नहीं है, फिर भी आपने आज ज़ीरो आवर में महिला आरक्षण बिल पर हम औरतों की राय जानने की कोशिश की है। मैं इसके लिए आपका शुक्रिया अदा करती हूं। हमारी जितनी भी बहनें महिला सांसद हैं, सभी ने महिला आरक्षण का समर्थन किया है और मैं भी इस बिल का समर्थन करती हूं। मैं आपको बतलाना चाहती हूं

कि जो महिलाओं के सशक्तिकरण की बात कह रहे हैं, हमारे बिहार में जब हमारे माननीय मुख्य मंत्री जी ने सत्ता संभाली तो सबसे पहले उन्होंने महिलाओं को 50 प्रतिशत आरक्षण नगर निकाय एवं पंचायती चुनावों में और शिक्षकों की बहाली में किया। इसका फायदा यह हुआ कि आज हमारे यहां तीसरा-चौथा चुनाव होने जा रहा है। लगभग सभी सीटों पर महिलाओं को जगह मिली और महिलाएं चुनकर आयी हैं। इससे बहुत लाभ हुआ है, जो कहा जाता है कि जिस माशरे में तालीम नहीं, जिस माशरे में तिजारत नहीं और जिस माशरे में सियासत नहीं, वह माशरा कभी तरक्की नहीं कर सकता है। इसलिए हमारे नेता ने हमारी औरतों और हमारी बच्चियों को पढ़ाने-लिखाने के साथ-साथ समाज में मुख्य धारा से जोड़ने के लिए उन्हें सियासत में लाने का काम किया है। आज हमारी बहुत सारी बहनें, जिला परिषद की अध्यक्ष से लेकर मेयर तक बनी हैं। समाज की मुख्य धारा से जुड़ने का काम किया है और विकास की गंगा बही है। मैं आपसे यह चाहती हूं कि जो महिला आरक्षण की बात हो रही है, इसमें जो नौकरियां हैं, चाहे वह किसी भी स्तर की सरकारी नौकरी हो, उस नौकरी में बिहार ने महिलाओं को जो अधिकार दिया है, उन नौकरियों में 35 परसेंट आरक्षण दिया है। मैं चाहूंगी कि आज जो चर्चा हो रही है, इसमें महिलाओं को नौकरियों में भी 35 प्रतिशत आरक्षण मिले और इसे पूरे हिन्दुस्तान में लागू कराने का काम किया जाए। मैं इस महिला आरक्षण का समर्थन करती हूं और इस बात के साथ कि...

"नहीं तेरा नशेमन क़सर-ए सुल्तानी के गुम्बद पर,
तू शाहीं है बसेरा कर पहाड़ों की चट्टानों पर।"

बहुत-बहुत शुक्रिया"।

† محترمہ کہکشاں پروین (بہار): سبھا پتی مہودے، میں آپ کا اور اپنی پارٹی کے نت یا کا شکر ہ ی ادا کرنا چاہتی ہوں۔ آج کوئی مہیلا دوس نہیں ہے، پھر بھی آپ نے آج زیرو آور میں مہیلا آرکشن بل پر ہم عورتوں کی رائے جاننے کی کوشش کی ہے۔ میں اس کے لئے آپ کا شکر ہ ی ادا کرتی ہوں۔ ہماری جتنی بھی بہنیں مہیلا سانسد ھیں، سبھی نے اس بل کا سمرتھن کا ی اور میں بھی اس بل کا سمرتھن کرتی ہوں۔ میں آپ کو بتلانا چاہتی ہوں کہ جو مہیلاؤں کے سشکتی کرن کی بات کہہ رہے ھیں، ہمارے بہار میں جب ہمارے مانئّے مکھ ہ ی منتری جی نے ستہّ سنبھالی تو سب سے پہلے انہوں نے مہیلاؤں کو پچاس فیصد آرکشن، نگر نکائے و پنچایتی چناؤ میں اور شکشکوں کی بحالی میں کا ی۔ اس کا فائدہ ہ ی ہوا کہ آج ہمارے ہ یاں تیسرا — چوتھا چناؤ ہونے جا رہا ہے۔ لگ بھگ سبھی سٹ یوں پر مہیلاؤں کو جگہ ملی اور مہیلائیں چن کر آئی ھیں۔ اس سے ہ ی ہوا ہے، جو کہا جاتا ہے کہ جس معاشرے میں تعلم ی نہیں، جس معاشرے میں تجارت نہیں اور جس معاشرے میں سا یست نہیں، وہ معاشرہ کبھی ترقی نہیں کر سکتا ہے۔ اس لئے ہمارے نت یا نے ہماری عورتوں اور ہماری بچیوں کو پڑھانے لکھانے کے ساتھہ ساتھہ سماج میں مکھ ہ ی دھارا سے جوڑنے کے لئے انہیں سا یست میں لانے کا کام کا ی ہے۔ آج ہماری بہت ساری بہنیں،

† Transliteration in Urdu script.

[श्रीमती कहकशां परवीन]

ضلع پریشد کی ادھیکش سے لے کر م ئ یر تک بنی ھیں، سماج کی مکھ ہ ی دھارا سے جڑنے کا کام کا ی ہے اور وکاس کی گنگا بہی ہے۔ میں آپ سے ہ ی چاہتی ہوں کہ جو مہیلا آرکشن کی بات ہو رہی ہے، اس میں جو نوکر ا یں ھیں، چاہے وہ کسی بھی استر کی سرکاری رکونی ،وہ سا رکونی ںم راہب ےن ہمیںؤلا وک وج ھدایراک دیا نا ،ےہ رکونیںو میں 35 فیدص نشکرآ دیا ےہ۔ میں ںوہاچ گی ہک جآ وج اچرچ وہ ھری ،ےہ سا میں ہمیںؤلا وک رکونیںو میں ھبی 35 فیدص نشکرآ ےلم روا ےسا ےروپ ناتسودنہ میں وگلا ےنارک اک ماک کیا ےئاج۔ میں سا لب اک نھترمس ترکی ںوہ روا سا تاب ےک ھتاس ہک؛

ہنیں تیار شنی،نم رصق ناطلسی ےک دبنگ، رپ

وت ھاشیں ےہ سبیار رک ںوڑاہپ کی ںوناّٹچ رپ

تہب تہب رکشیہ۔

MR. CHAIRMAN: There is no Bill before the House. One has to understand this. This is a proposal by different parties and different Members. We are now discussing it because our women Members wanted to have a discussion. Shrimati Sampatiya Uikey. ...(*Interruptions*)...

श्रीमती छाया वर्मा (छत्तीसगढ़)**:** सर, दो मिनट मुझे भी मौका मिलना चाहिए।

श्रीमती सम्पतिया उइके (मध्य प्रदेश)**:** महोदय, आज इस महत्वपूर्ण प्रस्ताव पर बात करने का अवसर मिला। जिस तरह से हमारी और भी बहनें बता रहीं थी, मैं इस प्रस्ताव का समर्थन करती हूं। जिस तरह से इस देश में माननीय प्रधान मंत्री, आदरणीय नरेन्द्र मोदी जी ने अपने गुजरात में 33 परसेंट आरक्षण देकर महिलाओं को लोक सभा चुनाव लड़ने का और संगठन में जवाबदारी देने का अवसर दिया, जिसका जीता-जागता उदाहरण **...(व्यवधान)...**

SHRI T. K. RANGARAJAN (Tamil Nadu): Sir, this is not politics. She is talking politics. ...(*Interruptions*).. She is talking politics. ...(*Interruptions*)...

श्रीमती सम्पतिया उइके: आज जिस तरह से भारतीय जनता पार्टी ने हमारे संगठन में 33 परसेंट आरक्षण महिलाओं को दिया और जिसके चलते आज यहां पर सदन में हमारी बहनें दिख रही हैं **...(व्यवधान)...** उसके साथ-साथ महिलाओं को **...(व्यवधान)...**

MR. CHAIRMAN: One minute. ...(*Interruptions*)... Yes, Mr. Minister.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Sir, I wish to draw your attention. Everybody has been heard silently. Only when a Member ...(*Interruptions*)...

MR. CHAIRMAN: Please. ...(*Interruptions*)... Please ...(*Interruptions*)...

SHRI PRAKASH JAVADEKAR: I am a Member of this House. ...(*Interruptions*)...

MR. CHAIRMAN: Please sit down. ...(*Interruptions*)... Please sit down. ...(*Interruptions*)...

SHRI PRAKASH JAVADEKAR: When a Member from the Ruling Party is speaking, why should you disturb? ...(*Interruptions*)... Nobody should be disturbed. ...(*Interruptions*)... Everybody is listening. ...(*Interruptions*)...

SHRI T. K. RANGARAJAN: When our Member was speaking, he had objected ...(*Interruptions*)...

MR. CHAIRMAN: Nothing is going on record other than what Shrimati Sampatiya Uikey says. Let her also be given a fair opportunity to say what she has to say.

श्रीमती सम्पतिया उइके: यही समझ में आ रहा है। आप लोग प्रस्ताव कर रहे हैं पर यही समझ में आ रहा है कि महिला बोल रही है, तो आप लोग महिला की बात को सुनने नहीं दे रहे हैं और **...(व्यवधान)....** भारतीय जनता पार्टी में जहां 6 गवर्नर हुए और उन 6 गवर्नर में से एक आदिवासी महिला को आज गवर्नर बनाकर झारखंड में भेजा जा रहा है, यह बहुत बड़ी बात है।

श्री सभापतिः आपका विषय क्या है? विषय पर आइए। आपने जो कहा है, सही है। मगर विषय क्या है?

श्रीमती सम्पतिया उइके: जिसका जीता-जागता उदाहरण माननीय नरेन्द्र मोदी जी ने और माननीय रवि शंकर प्रसाद जी, जो कानून मंत्री जी हैं, उन्होंने सिद्ध कर दिया है कि महिलाओं को जिस तरह से सम्मान दिया जाना चाहिए और जिसमें तीन तलाक बिल की बात भी यहां पर सामने आई हुई है। मैं आप सब लोगों से और सदन से प्रार्थना करती हूं कि आज जिस विषय पर चर्चा हो रही है, निश्चित ही हमारी सभी बहनें कह रही थीं, चाहे वे उस दल की हों या इस दल की हों। सभी बहनें कह रही थीं कि जहां पर मुख्य धारा में निर्णय की बात आती है, वहां पर महिलाओं को सम्मान दिया जाना चाहिए। इसका हम सम्मान करते हैं और निश्चित ही ऐसा होना भी चाहिए। आप देख रहे होंगे कि इस देश के आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी जी ने जब से बागडोर संभाली है और भारतीय जनता पार्टी की सरकार जहां-जहां पर है, वहां-वहां पर **...(व्यवधान)...** आज 50 परसेंट आरक्षण **...(व्यवधान)...** महिलाओं को दिया गया है **...(व्यवधान)...** इसका जीता-जागता उदाहरण **...(व्यवधान)...** जहां पर **...(व्यवधान)...** हमारी भारतीय जनता पार्टी काम करके दिखाती है। आप लोगों ने सिर्फ बातें कीं और शोषण किया **...(व्यवधान)...** हमारी भारतीय जनता पार्टी ही एक ऐसी पार्टी है **...(व्यवधान)...** महिलाओं को किचन से उठाकर**...(व्यवधान)...**

MR. CHAIRMAN: Please conclude. ...(*Interruptions*)... Now I move on to the next issue. ...(*Interruptions*)... Shri Ram Kumar Kashyap on Delay at Toll Plazas. ...(*Interruptions*)... Only women Members, who have given notice and that too one from each party, were given chance. ...(*Interruptions*)... Please understand. There are other issues also. ...(*Interruptions*).. Roopaji, please sit down. ...(*Interruptions*)... प्लीज़ बैठ जाइए **...(व्यवधान)...** आप बैठ जाइए **...(व्यवधान)...** एक पार्टी से एक ही है। **...(व्यवधान)...**

[Mr. Chairman]

प्लीज़ **...(व्यवधान)...** प्लीज **...(व्यवधान)...** जया जी प्लीज़ **...(व्यवधान)...** This is not the way. ...(*Interruptions*)... If this had been the purpose, I would not have taken it up at all. ...(*Interruptions*).. Sanjay Singhji, please sit down. ...(*Interruptions*)...

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली)ः सर, हर पार्टी को **...(व्यवधान)...**

MR. CHAIRMAN: You have not given notice. ...(*Interruptions*)... हर पार्टी को नहीं दिया है। Shri Ram Kumar Kashyap, you speak on toll plaza. ...(*Interruptions*)...

श्री संजय सिंहः सर, **...(व्यवधान)...**

श्री सभापति: आप महिला नहीं हैं, मुझे मालूम है **...(व्यवधान)...** प्लीज़ आप बैठ जाइए। **...(व्यवधान)...** प्लीज़ **...(व्यवधान)...** कृपया बैठ जाइए। **...(व्यवधान)...** कश्यप जी **...(व्यवधान)...**

श्री राम कुमार कश्यप (हरियाणा)ः माननीय महोदय, मैं महिलाओं को राजनीति में आरक्षण दिलाने के लिए**...(व्यवधान)...** मैं और मेरी पार्टी समर्थन करती है। **...(व्यवधान)...**

श्री सभापतिः आपका इश्यू टोल-प्लाज़ा **...(व्यवधान)...** प्लीज़, आप बैठिए। **...(व्यवधान)...**

श्री राम कुमार कश्यपः सर, साथ में मैं आपके माध्यम से सरकार से यह निवेदन करना चाहूंगा कि **...(व्यवधान)....** इसमें जो ओबीसी, एससी और एसटी की महिलाओं को **...(व्यवधान)....**

श्री सभापतिः प्लीज़ **...(व्यवधान)....** आप लोग बैठिए। **...(व्यवधान)....**

Delay at toll plazas leading to wastage of fuel and pollution

श्री राम कुमार कश्यप (हरियाणा)ः सर, मैं आपके माध्यम से जनता से जुड़ी हुई रोज़मर्रा की गंभीर समस्या की ओर सरकार का ध्यान आकर्षित करना चाहता हूं। **...(व्यवधान)...** आज हमारे देश ने हर क्षेत्र में तरक्की की है और तरक्की करने के साथ-साथ सड़क पर चलने वाले वाहनों में भी काफी बढ़ोतरी हुई है। **...(व्यवधान)...**

श्री सभापतिः आप बैठ जाइए। **...(व्यवधान)...** मुझे मालूम है, क्या कहना है। **...(व्यवधान)...**

श्री राम कुमार कश्यपः हमारी सड़कें इन वाहनों के अनुकूल न होने के कारण **...(व्यवधान)...** यातायात में जनता को काफी असुविधा हो रही है। **...(व्यवधान)....** प्रायः सड़कों पर जाम लगे रहते हैं। टोल-नाकों पर तो स्थिति और भी भयानक है। टोल-नाके क्रॉस करने का कोई निर्धारित समय नहीं है **...(व्यवधान)...** जिसके कारण वहां पर लंबी-लंबी लाइनें लगी रहती हैं। इन लंबी लाइनों के कारण जनता का बहुमूल्य समय तो नष्ट होता ही है, इसके साथ-साथ हमारा बहुमूल्य डीज़ल, पेट्रोल भी व्यर्थ फुंकता है, जिससे हमारा वातावरण भी दूषित होता है। **...(व्यवधान)...** इन टोल-नाकों को क्रॉस करने में घंटों लग जाते हैं। टोल-प्लाज़ाओं पर गाड़ियों के निकालने की फीस तो निर्धारित की गई है **...(व्यवधान)...** परंतु गाड़ियों को निकालने का समय **...(व्यवधान)...** निर्धारित नहीं किया गया है। **...(व्यवधान)...**

MR. CHAIRMAN: What is happening? ...(*Interruptions*)... Nothing shall go on record, this side or that side. ...(*Interruptions*)...